

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
AT AMARAVATI**

SUB: e-Courts Project - Nomination of Master Trainers (Judicial Officers) on Online Training Programme on the topic of "eCourt Services and CIS 3.2" scheduled to be held for one and a half hour, after Court hours for three days during 23.11.2020 to 25.11.2020 from 5:00 pm to 6:30 pm - Orders - Issued.

REF: Letter Roc.No.447/2020-CPS, dated 19.11.2020 from the Registrar (IT-cum-Central Project Coordinator, High Court of Andhra Pradesh.

ORDER ROC.NO.606/2020-B.SPL: DATED:20.11.2020

Having considered the circumstances stated in the letter of the Registrar (IT-cum-Central Project Coordinator) under reference cited, High Court made the following order:-

The following Master Trainers (Judicial Officers) are nominated as Coordinators to coordinate with the Central Project Coordinator in conducting Online Training Programme scheduled to be held from 23.11.2020 to 25.11.2020 between 5:00 pm ^{and} to 6:30 pm on the topic of "eCourts Services and CIS 3.2" .

Sl. No.	Name of the Officer Sri/Smt.	Designation, working station and District	Allotted District for coordination
1	G.Bhupal Reddy	IV Addl. District and Sessions Judge-cum-II Addl. Metropolitan Sessions Judge, Visakhapatnam.	Visakhapatnam
2	D.Yedukondalu	VIII Addl. District and Sessions Judge, Vijayawada, Krishna District.	Krishna
3	A.Satyanand	Judge, Family Court - cum - IV Addl. District and Sessions Judge, Tirupati, Chittoor.	Chittoor
4	Meejuri Suneel Kumar	Chief Metropolitan Magistrate, Vijayawada, Krishna District.	Guntur
5	P.Govardhan	Principal Senior Civil Judge, Anakapalle, Visakhapatnam.	Srikakulam
6	S.Nageswara Rao	Senior Civil Judge, Sattenapalli, Guntur District.	West Godavari

7	V.Srinivasa Sivaram	Spl. Judge for trial of Cases under SCs & STs (POA) Act-cum-IV Addl. District and Sessions Judge, Kadapa.	Kadapa
8	S.Kamalakar Reddy	I Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District.	Ananthapur
9	Ch.Pavan Kumar	I Addl. Junior Civil Judge, Tirupathi, Chittoor District.	Vizianagaram
10	Y.Bindu Madavi	IV Addl. Chief Metropolitan Magistrate-cum-Addl. Mahila Court, Vijayawada, Krishna District.	Prakasam
11	T.Vasudevan	Prl. Junior Civil Judge, Chilakaluripet, Guntur District.	East Godavari
12	K.P.Sai Ram	VI Addl. Junior Civil Judge-cum-XIV Addl. Metropolitan Magistrate, Vijayawada, Krishna District.	Nellore
13	G.C Asifa Sulthana	I Addl. Junior Civil Judge, Madanapalle, Chittoor District	Kurnool

Sunka
20-11-20

REGISTRAR (RECRUITMENT)
FAC REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's Website)
3. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
4. The Section Officer, Computer Section, High Court of Andhra Pradesh.